

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

.....
D.A. No. 254 of 1994.

Thursday this the 5th day of January, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR S.P. BISWAS, ADMINISTRATIVE MEMBER

K.C. Kurian,
S/o Mathew Chacko,
15-Kattathara House,
Thiruvarppu,
Kottayam-686 033.

.. Applicant

(By Advocate Shri P.R.P. Nair)

Vs.

1. The Director to the Government
of India,
Cabinet Secretariat,
Bikaner House,
Shahjahan Road,
New Delhi-110011.

2. The Director,
Directorate General of Security,
Office of the Director SSB,
East Block No.V, R.K. Puram,
New Delhi-110066.

3. The Assistant Director of Accounts,
Office of the Director of Accounts,
Cabinet Secretariat,
East Block No.IX Level 7,
R.K.Puram, New Delhi-110011.

4. Pay and Accounts Officer,
Central Pension Accounting Office,
Government of India,
New Delhi-110011. .. Respondents

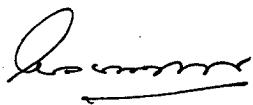
(By Advocate Shri C. Kochunni Nair, SPC)

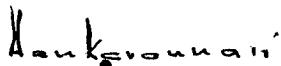
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave
to withdraw the application. Leave is granted and the
application is dismissed as withdrawn. No costs.

Thursday this the 5th day of January, 1995.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN